

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

Allahabad : Dated this 13th day of July, 2001.

Diary No. 3128 of 2001. (O.A.848/01)

CURAM:-

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

Hon'ble Maj Gen K.K. Srivastava, A.M.

1. Bhagat Singh Son of Shobha Ram,
Resident of Village Maraitly
Post-Faloda District-Muzaffar Nagar.
2. Narendra Singh Son of Ram Kishan,
Resident of Gram Jhabarpur
Post Purkaji, Distt-Muzaffar Nagar.
3. Lal Singh Son of Makli Ram,
Resident of Gram Jabarpur Post Purkaji
District Muzaffar Nagar.

(Sri K.P. Singh, Advocate)

..... Applicants

Versus

1. Union of India through Secretary
Ministry of Defence, New Delhi.
2. Engineer-in-Chief, Army Headquarters,
New Delhi.
3. Administrative Officer, B.E.G. Centre,
Roorkee.
4. Chief Engineer, Central Command, Lucknow.
5. Chief Engineer, Central Command Zone-II,
Lucknow.
6. Station Headquarters, Roorkee.
7. Officer Commanding
810 C.E.T.C. Purkaji,
District Muzaffar Nagar.

(Sri Sri R.C. Joshi, Advocate)

..... Respondents

O R D E R (O_r_a_1) -

By Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

By this OA the applicants have prayed for a writ
of Certiorari quashing the notification dated 16-6-2001
filed as Annexure-1 to this OA. By ^{which} ~~this~~ applications
have been invited by the Administrative Officer, Bengal



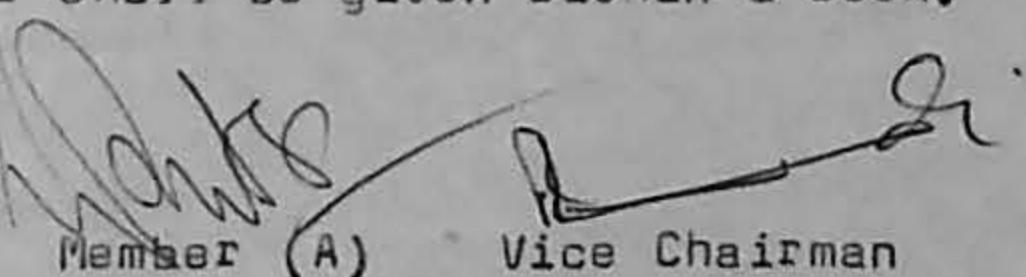
Engineers Group, and Centre, Roorkee for appointment as Storekeepers, Carpenters, Blacksmiths, Fitters, Laskars, Watchmen (Chowkidars) and Safaiwalas. It is not disputed that in pursuance of the aforesaid advertisement the applicants have not applied for appointment. The grievance of the applicants appears to be that centre for conducting selection should not be at Roorkee but it should be at Muzaffar Nagar. The reason stated is that if selection is conducted at Roorkee only local candidates belonging to that area are selected and outsiders are not selected.

2. We have perused the advertisement. It does not contain any prohibition against making application by candidates belonging to other places. As the applicants have not made any application seeking appointment on the post, it is difficult to accept that they could have any grievance against the selection proceedings. On perusal of the advertisement we do not find any illegality in the same. The application has no merit and is accordingly rejected.

3. However, liberty is given to the applicants to approach Chief Engineer, Headquarters Central Command, and pursue their representations which shall be considered and decided expeditiously and in any case within a month.

4. There shall be no order as to cost.

5. A copy of this order shall be given within a week.



Member (A) Vice Chairman

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